

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 9**

**IA No.- 5066/ND/2020 in IB- 3190/ND/2019**

**IN THE MATTER OF:**

M/s Wishwa Mittar Bajaj & Sons ... Applicant/Petitioner

Vs

Shipra Estate Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 24.11.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shreyas Mehrotra

For the Respondent : Mr. Kabir Chhilwar , Advocate

Mr. Pragalbh Bhardwaj, Advocate

**ORDER**

IA No. 5066/2020:

The other applications are listed on 07 January 2021. List this application On 07.01.2021.

Sd/-

**SUMITA PURKAYASTHA  
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH  
MEMBER (J)**